

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 322

(IB)-2130(ND)2019

IA/3356/2020, IA/3629/2020, IA/4184/2020, IA/3930/2020
IA/4059/2020, IA/4230/2020, IA/4190/2020, IA/4202/2020
IA/3951/2020, IA/5100/2020, IA/4914/2020

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

...

Applicant/Petitioner

Versus

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 25.11.2020

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENTS: Tapan Sangal and Ranjan Grover, Advocates for Applicant,
Ajay Goyal Advocate Ajay Goyal Advocate, Rajesh Gautam/Anant gautam
Advocates for R-1 to R-4, Advocates, Adv Kumar Anurag Singh, Adv Zain
Khan and Adv Shwetank Singh

ORDER

Renotify this case on 11.01.2021.


T.S. Singh

(Court Officer)